

E.No A/2016/T 2016/1097/01
 Government of India
 Ministry of Finance,
 DEBTS RECOVERY TRIBUNAL
 A Floor, Bhubaneswar
 750001, Anna Salai, Chandrasekar Nagar,
 CHENNAI

Date: 27/07/2017

VACANCY NOTIFICATION

Subject: Filling up 02 vacancies post of Debt Recovery Officers, Chennai in deputation (regularisation) etc.

The Debt Recovery Officers posts are to be filled up under the provisions of the Recovery of Debts Due to Banks and Financial Institutions Act, 1993 by the Ministry of Finance, Department of Financial Services, Government of India. The Tribunal invites applications from eligible candidates of Central Government, State Government and Public Sector undertakings for filling up the following posts as detailed by number of vacancies below:-

Sl. No.	Minimum Qualification	Number of Vacancies
01.	B.Com/BA	01
02.	B.A.	01
03.	ASPE	01

4. Pay Scale and Eligibility Conditions prescribed in the recruitment rules are as follows:-

5. The persons who are eligible to be appointed to the posts of Debt Recovery Officers up to the extent of the number of vacancies specified in the recruitment rules are those who are governed by the rules are generally employed in the same or similar posts bearing G.M. No. 01/OT/11, No. 6/8/2009 and other rules and regulations as amended from time to time.

6. Age Limit: 60 years of age as on the date of application for the posts.

7. The applications of eligible candidates are to be submitted in triplicate to the Deputy Commissioner, Chennai and who can be viewed on the website of the Tribunal addressed to the *Secretary, Debt Recovery Tribunal, A Floor, Bhubaneswar, Odisha* (Address: Bhubaneswar) along with prescribed fee of Rs. 100/- and the candidates who are vigilance examiner & integrity certificate holders should send the applications to reach this Office on or before 28th July 2017 evening 5:00 pm. Applications received after the date will not be permitted to withdraw their applications.

S. SANKAR JAYARAM,
 Secretary

Encl. 3 in annexure.

To

- 1) All Ministries/Departments of Government of India
- 2) The Under Secretary(DRT). - with a request to upload the vacancy
Dept. of Financial Services, MOF - circular on the website of the Ministry
Jeevan Deep Building, and of DRT as well
Parliament Street, New Delhi
- 3) The Registrars of all DRA's & DRTs
- 4) The Registrar, Central Administrative Tribunal, Chennai
- 5) The Registrar General, Madras High Court, Chennai
- 6) The Registrar (Admn), Madurai Bench of Madras High Court, Madurai
- 7) Admn Deptts of State Govt of Tamil Nadu/ Central Govt offices in Tamil Nadu
- 8) NIC, Rajaji Bhawan, Chennai - with a request to post the circular in the web site of
DRT-3, Chennai and Government of India websites
like Department of Personnel and Training and
Ministry of Finance or appropriate website.
- 9) Notice Board

ANNEXURE-I

1. STENOGRAPHER GRADE 'C' – 1 post (on deputation)

Stenographer Grade 'C' (Pay Matrix (New) Level -6) (Pre-revised Pay Band - PB-II -9300-34800 + Grade Pay Rs.4200)

Employees of Central Government/ State Governments/ Courts/Tribunals holding analogous posts on regular basis or Stenographer Grade 'D' with eight years regular service in the Pay Band I of Rs.5,200-20,200 plus Grade Pay Rs.2,400 (pre-revised) or equivalent.

2. COURT MASTER - 01 Post (on deputation)

Court Master (Pay Matrix (New) Level -4) (Pre-revised Pay Band- PB I - 5200-20200 + Grade Pay Rs.2400)

Employees of Central Government/State Governments/Courts/Tribunals holding analogous posts on regular basis or Lower Division Clerk with 8 years regular service in the Pay Band I of Rs.5,200-20,200 plus Grade Pay Rs.1,900 (pre-revised) or equivalent.

3. LOWER DIVISION CLERK: 03 Posts (on deputation/absorption)

Lower Division Clerk (Pay Matrix (New) Level -2) (Pre-revised Pay Band- PB I - 5200-20200 + Grade Pay Rs.1900)

Employees of Central Government/State Governments/Courts/Tribunals holding analogous posts on regular basis or M1S with five years regular service in the Pay Band I of Rs.5200-20,200 plus Grade Pay Rs.1,800 (pre-revised) or equivalent.

4. MULTI TASKING STAFF : 02 Posts (on deputation/absorption)

Multi Tasking Staff (Pay Matrix (New) Level - 1) (Pre-revised Pay Band- PB I - 5200-20200 + Grade Pay Rs.1800)

Employees of Central Government/State Governments/Courts/Tribunals holding analogous posts on regular basis

ANNEXURE II

PROFORMA
(No column should be left blank)

- (1) Name of the applicant :
- (2) Post applied for :
- (3) Date of Birth :
- (4) Present post held and service to which belongs :
- (5) Present pay and scale of pay :
- (6) Date of regular appointment in present scale/grade :
- (7) Educational qualifications :
- (8) Details of Experience with period :
- (9) Date of return from last ex-cadre post, if any :
- (10) Whether belongs to SC, ST/OBC :
- (11) Remarks, if any :
- (12) Postal address for communication with Telephone Number and Pin code (in block letters) :
- (13) Postal address of office/Parent Dept with tele/Fax numbers, Pincode (in block letters) :
- (14) Any other relevant information

Signature of the Applicant

CERTIFICATE BY PARENT OFFICE

The information furnished by the candidate has been verified from the records and is found to be correct. ACR/APAR Dossiers for the last five years and Vigilance Clearance Certificate are enclosed. In the event of selection of the candidate, he/she will be relieved immediately from this department.

NAME
DESIGNATION
OFFICE
TELEPHONE NO.